

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No226  
CP(IB)/248(AHM)2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Jagdish chandra Shah (Personal Guarantor ) of RY Midas  
Alluminium Private Limited

.....Applicant

.....Respondent

**Order delivered on 19/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv.  
For the Respondent : Mr. K.S. Suri, Adv.

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 14.03.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**